

allocation for agriculture sector continuously for the past few years; and

(g) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b). During the Eighth Plan (1992-97), foodgrains production in the country is targetted to grow at the rate of 4.01% per annum.

(c) and (d). Recognising the crucial role of increased investment in agriculture sector. There is a shift in favour of investment in agriculture and allied sector in the Eighth Plan. The share of agriculture sector in the total investment has been increased from 11.23% in the Seventh Plan to 18.65% during the Eighth Plan.

(e) Gross Capital Formation in agriculture sector at constant prices (1980-81 prices), declined from Rs. 4636 crores in 1980-81 to Rs. 4015 crores in 1986-87. Thereafter, the same increased to Rs. 4567 crores in 1992-93.

(f) No, Sir. The public sector approved Plan outlay for Agriculture and Allied Activities has increased from Rs. 3802.52 crores in 1990-91 to Rs. 5845.70 crores in 1994-95. The approved outlays for Agriculture and Allied Activities in the past five years are as under:—

(Rs. in crores)

Years	Outlay
1990-91	3802.62
1991-92	4473.10
1992-93	4710.28
1993-94	5408.93
1994-95	5845.70

(g) Does not arise.

Land to Landless

4242. SHRI A. ASOKARAJ: Will the PRIME MINISTER be pleased to state:

(a) whether surplus land has been allotted to landless poor;

(b) if so, the number of such allottees during the last three years; State-wise;

(c) the criteria adopted by the State Governments in this regard; and

(d) the targets fixed and achievements made during the period?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) The information showing State-wise number of allottees during the last three years (1991-92 to 1993-94) is given in the attached *Statement*.

(c) The national guidelines adopted in 1972 in this regard lay down that priority is to be given to the Scheduled Castes/ Scheduled Tribes and agricultural workers in the allotment of surplus land.

(d) The targets and achievements during the last three year (1991-94) are as follows:—

Year	Targets	Achievements
1991-94	8,68,553	3,23,986

STATEMENT*[Translation]*

States	Total no of allottees during 91-94
1 Andhra Pradesh	18566
2 Assam	26448
3 Bihar	10892
4 Gujarat	897
5 Haryana	222
6 Himachal Pradesh	Nil
7 J&K	Nil
8 Karnataka	42134
9 Kerala	4145
10 Madhya Pradesh	2583
11 Maharashtra	6653
12 Manipur	Nil
13 Orissa	4644
14 Punjab	143
15 Rajasthan	1089
16 Tamil Nadu	4472
17 Tripura	Nil
18 Uttar Pradesh	7033
19 West Bengal	33143
20 Delhi	Nil
21 Pondicherry	01
22 D&N Haveli	545
All India	163610

Employment Guarantee Scheme

4243 SHRI RAJESH KUMAR
SHRI RAMESHWAR
PATIDAR

Will the PRIME MINISTER be pleased to state

(a) whether the Government of Bihar have made a request to the Union Government to supply of foodgrains on subsidised rates under the Employment Guarantee Scheme, and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAMESHWAR THAKUR) (a) No request has been received from the Government of Bihar to supply foodgrains on subsidised rates under Employment Assurance Scheme

(b) Under the Employment Assurance Scheme foodgrains may be distributed as part of wages to the workers engaged on various projects not exceeding 2 kg per manday

Forestry and Alkaline Soil

4244 SHRI DATTA MEGHE Will the PRIME MINISTER be pleased to state

(a) whether barren land development scheme has been introduced in Maharashtra,